

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
23.09.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE.

IA (IBC) 736/2022 in CP (IB) No. 77/7/HDB/2022
U/s 7 of IBC, 2016

IN THE MATTER OF:

IDBI Bank Ltd

... **Financial Creditor**

Vs

M/s. Trichy Tanjavur Expressways Ltd

... **Corporate Debtor**

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

ORDER

Ld. Counsel Ms. Satyasri for the Financial Creditor and Ld. Counsel Shri. Nitish Bandary for the Corporate Debtor present.

Ld. Counsel for the Financial Creditor submits that written submissions on behalf of the Financial Creditor have already been filed. Hence for written submissions if any of the Corporate Debtor one week time is granted. Ld. Counsel for Corporate Debtor requested time for making oral submissions.

List the matter for the submissions of Corporate Debtor on 17.10.2022.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)